

1	2	3	4	5	6	7
Nagaland	657	65	9.8	—	65	—
Orissa	7473	1846	24.7	—	1846	—
Punjab	4270	4028	94.3	1100	10	2918
Rajasthan	25600	6496	25.4	1834	81	4581
Sikkim	155	9	5.6	1	7	—
Tamil Nadu	8148	2889	35.5	1313	9	1566
Tripura	310	61	19.7	17	35	9
Uttarakhand	1504	343	22.8	96	34	214
Uttar Pradesh	19268	13080	67.9	2828	137	10114
West Bengal	5751	3136	54.5	—	3136	—

**Scheme for water bodies**

112. DR. GYAN PRAKASH PILANIA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a scheme for 'Repair, Renovation and Restoration of Water Bodies directly linked to Agriculture' was approved in 2005 for Rs. 300 crores, which has been implemented in 15 States;

(b) if so, Water Bodies treated, amounts spent, irrigation potential created, total area of land newly covered thereby;

(c) whether a similar State sector scheme has been approved at a cost of Rs. 6000 crore wherein Central share will be Rs. 1500 crore for implementation during Eleventh Plan; and

(d) if so, the progress and achievement thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) In January 2005, the Government of India sanctioned a 'Pilot scheme for Repair, Renovation and Restoration (RRR) of Water Bodies directly linked to Agriculture' for implementation during Tenth Plan. Under the scheme, 1098 water bodies in 15 states with culturable command area of 1.72 lakh hectare have been covered with additional irrigation potential of 0.78 lakh hectare. Amount of Rs. 197.30 crore has been released to States under the scheme.

(c) and (d) The Government of India further approved schemes for repair, renovation and restoration of water bodies with total outlay of Rs. 10000 crores implementation during Eleventh plan period. An amount of Rs. 347.80 crores have since been disbursed to States under the scheme.